

Annexure-6 to Circular No. IBB1/CRP/47/2021 dated 24.11.2021  
Name of the corporate debtor: Ms. Bloom Dekor Limited; Date of commencement of CIRP: 11.10.2023  
NCLT order C. P. (LB) No. 127 of 2020 dated 11.10.2023  
List of creditors as on: 06.11.2023

Sl. No.	Name of authorised representative, if any	Name of employee	Details of claim received		Details of claim admitted			Whether related party?	% of voting share in CoG, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim under verification	Amount of claim not admitted	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim								
1		Viswakarma Becharam	20.10.2023	₹ 4,08,856.00	₹ 4,08,856.00	Employee claim under Regulation 9 of CIRP	No				₹ -	₹ -		
2		Jagdish Patel	24-10-2023	₹ 5,51,250.00	₹ 5,51,250.00	Employee claim under Regulation 9 of CIRP	No				₹ -	₹ -		
3		Sunil Sitaram Gupta	23.10.2023	₹ 93,106.00	₹ 93,106.00	Employee claim under Regulation 9 of CIRP	Yes				₹ -	₹ -		
4		Mahesh Navdev Phad	25.10.2023	₹ 5,34,078.00	₹ -	Employee claim under Regulation 9 of CIRP	No				₹ 5,34,078.00	₹ -		
		<b>Total</b>		<b>₹ 15,87,290.00</b>	<b>₹ 10,53,212.00</b>						<b>₹ 5,34,078.00</b>			